

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 27.

C.P. (IB)/817(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Shree Sai Krupa Ispat Private Limited**

Vs

Eagle Steels Rolling Mills Privatelimited

IBC Under Sec 9

ORDER

None appeared for either side.

It is seen from the record that this matter is already posted on **18.09.2023**.

List on the **same date**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//